

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 45(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2016 AT 10.30 A.M**

NAME OF THE COMPANY: M/s. Sh. Rishi Kumar Goel & Anr. V/s. M/s. Pee Cee Castings
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	Rishi Goel	Advocate	Plaintiff	
2	Somya Singh	Advocate	Plaintiff	Janger
3	Teetender Gupta	Advocate	Respondents	for respondents
4	Sofat. Saha	Adv	Peti	

ORDER

Affidavits in terms of the previous order have been filed by both the parties. Ld. Counsels pray for an adjournment on the ground that the talks for settlement are in progress. We are therefore, inclined to give one month's time. However, if the matter is not settled by the next date of hearing, the parties should be ready to address the final arguments.

2. Interim orders to continue.
3. Matter is adjourned to 22.08.2016 at 10.30 a.m.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Vardharajan)
Member Judicial